

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**Judicial Service - Junior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.121/2016-B.SPL.

NOTIFICATION NO.24-B.SPL.

DATED:06.01.2016.

The High Court is pleased to order the following Transfer and Posting:-

Sri D.Kiran Kumar, Prl. Junior Civil Judge, Suryapet, Nalgonda District, is transferred and posted as Presenting Officer, Enquiry Cell, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (post kept vacant).

- i) Sri D.Kiran Kumar, will immediately handover charge of his post to the Prl. Junior Civil Judge, Kodad, and proceed to his new station. He shall take charge of his post from Sri K.Gangadhara Rao, Deputy Registrar, High Court of Judicature at Hyderabad
- ii) The Prl. Junior Civil Judge, Kodad, will be in full additional charge of the post of Prl. Junior Civil Judge, Suryapet, until further orders.

- NOTE:**
1. Sri D.Kiran Kukmar, is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station at his request.
 2. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.


REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)

3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-SC.F) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-SC.F Department, Government of Andhra Pradesh, Hyderabad.
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
12. The Prl. District and Sessions Judge, Nalgonda.
13. The I Addl. District and Sessions Judge, Nalgonda.
14. The Prl. Junior Civil Judge, Suryapet, Nalgonda District.
15. The Prl. Junior Civil Judge, Kodad, Nalgonda District.
16. Sri K.Gangadhara Rao, Deputy Registrar, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh
17. The Presenting Officer, Enquiry Cell, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
18. The Pay and Accounts Officer, Hyderabad.
19. The District Treasury Officer, Nalgonda.
20. The Sub Treasury Officer, Suryapet and Kodad, Nalgonda District.
21. **THE SECTION OFFICERS:-**
 - (a) B.Section; (b) Computer Section; (c) D-I Budget;
 - (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell;
 - (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.